

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 5**  
TO BE ANSWERED ON 02.02.2023

**Chutka Nuclear Plant in Madhya Pradesh**

5 # Smt. Sumitra Balmik:

Will the PRIME MINISTER be pleased to state:

- (a) by when the work of Chutka Nuclear Plant being set up in the State of Madhya Pradesh, would be completed;
- (b) the financial and other assistance being provided to the villagers displaced due to the setting up of this plant, the details thereof; and
- (c) the way this nuclear plant would change the scenario of the energy sector in Madhya Pradesh and the number of jobs it will generate?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

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- (a) The Chutka nuclear power project (2X700MW) is a part of 10 fleet mode reactors accorded sanction by the Government. The project is scheduled for progressive completion by 2031.
- (b) Apart from providing compensation for land acquired as per the award of the District Administration, R&R colony comprising of 330 dwelling units with amenities and facilities has been constructed for the villagers to be resettled in lieu of the above project.
- (c) On completion of the project, a clean base load capacity of 1400 MW will be added of which, the state of Madhya Pradesh will have a 50% share as per the extant norms. During its peak construction time, around 8000 persons are estimated to be employed at Chutka Nuclear Power Project which follows a bell curve. Once operational, each of the twin unit stations are estimated to employ (both direct and indirect) about 2000 persons. Also, there is potential for employment of contractors/vendors from business opportunities that emerge consequent to the increase in economic activities at the site.

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